

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.03.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CA 01/15 IN CP 74/15, TP 80/16	For filing written submissions	Indus Law	397/ 398	Mybirdie Solutions LLP	Habitat Pragnya Property Developments P. Ltd. & 7 Others	Raghuram Cadambi for C.K. Nanda- kumar for R- 1 to R-8.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Anish Munu
(For Indus Law)
9739543895

Petitioner



2. Lakshmi Menon
9880073412

Respondents



ORDER

Counsel for petitioner company/operational creditor is present. Counsel for respondents is also present. CA01/15 is taken up today. Counsel for petitioner in CA1/15 requested adjournment. List it finally on 12.04.2018.


MEMBER (T)


MEMBER (J)